## Oral Answers Indian Delegationto Japan

Shri Shree Narayan Das :
Shri Bhagwat Jha Azad :
Dr. Ram Subhag Singh Shri Shivananjappa :

Will the Minister of Commerce and Consumer Industries be pleased to

- (a) whether the official Indian de-legation which visited Japan to discuss the supply of Indian ore to Japan has returned to India;
- (b) if so, the result of such discussions; and
- (c) the decision in this respect, if any?

## The Minister of Trade Karmarkar): (a) Yes, Sir. (Shri

- (b) and (c). An understanding been reached between Japan and India for purchase and sale of iron rore for the period from 1957-58 to 1961-
- Shri Shree Narayan Das : May I know whether the deal will be on Government to Government basis or Government to private agency basis ?
- Shri Karmarkar: So far as I can see at the moment it is between the State Trading Corporation on our side and a combination of purchasers on the other in Lorentee in Japan.
- Shri Kamath: Was the possibility of negotiating this matter with the Japanese Embassy in New Delhi explored before it was decided to waste public money on sending a delegation
- Mr. Speaker: The hon. Member could as well omit the words "waste public money".
- Shri Kamath: All right I will my "spend" public money. say
- Mr. Speaker: The hon. Member ought not to come to a conclusion before he hears the answer and decides whether it is a waste or otherwise.

Shri Karmarkar : I am very sorry he is much in a wrong box on this question, because the delegation went to Japan for a conference and along with that work without any extra expenditure they could conclude this deal.

## Shri Kamath: No. expenditure?

Mr. Speaker: They went for another purpose; they did this incidentally. Therefore, no extra expenditure was incurred.

Shri R. P. Garg: Since Japan is, a permanent buyer of our iron ores, May I know whether the possibility was explored of Japan putting up a smelting plant in India, exporting a portion of the finished goods to Japan, leaving the remaining portions in India for home consumption. for home consumption.

Shri Karmarkar: That is a suggestion which I shall convey to the relevant quarters.

Shri Shree Narayan Das : What are the terms of agreement of this deal ? Will Japan supply consumer goods to India =

Shri Karmarkar: It is not core-lated to other conditions. But we do expect Japan to respond by supplying whatever we want.

Shri R. P. Garg: May I know whether Japan sometime back gave this offer to India?

Shri Karmarkar : Let me make shri Karmarkar: Let me make it quite clear that on our side this particular deal has been entered into by the State Trading Corporation and on the other side by private purchasers. So there is no question of a deal between India and Japan interpreted in terms of two States.

Shri Sarangadhar Das: May I know if some Japanese companies in return for oars to be imported by them from Orissa are planning to build the Paradwip Port?

Shri Karmarkar : Some talks about helping the transport situation in Orissa went on last year but I do not think that it has progressed

## Oil Supplies

- \*1293. Shri !Kajrolkar: Will the Minister of Works, Housing and Supply be pleased to state:
- the Suez Canal (a) to what extent has affected the supplies of oil to this country;
- (b) whether the supplies of crude oil to the refineries set up in this coun-try have been kept up;
- (c) if not, what alternative sources Government propose to tap in order to keep the refineries in operation to full capacity; and
- (u) what steps Government to take to build up sufficient stocks of oil to meet the requirements of the country in all eventualities?